

**Central Administrative Tribunal
Principal Bench**

OA No.4205/2015

New Delhi, this the 31st day of October, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Ajanta Sircar, D/o Chittaranjan Bhattacharya
Aged about 50 years
Working as Scientist Grade II at
National Institute of Biologicals
Plot No.A-32, Sector – 62
Institutional Area, Noida
Uttar Pradesh-201307. ...Applicant

(By Advocate: Ms. Sumita Hazarika)

Versus

1. Union of India through its Secretary
Union Ministry of Heal and Family Welfare
Government of India
Nirman Bhawan, New Delhi-110001.
2. National Institute of Biologicals
Plot No.A-32, Sector-62
Institutional Area, Noida
Uttar Pradesh-201307. ...Respondents

(By Advocate: Shri R.K. Sharma)

ORDER (ORAL)

Justice L. Narasimha Reddy:-

Learned counsel for the applicant submits that the relief which the applicant claimed in this OA has been extended by the respondents and seeks permission of the Tribunal to withdraw the OA. Permission is accorded. The OA is dismissed as withdrawn. There shall be no order as to costs.

**(Aradhana Johri)
Member(A)**

**(Justice L. Narasimha Reddy)
Chairman**

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